

Shri Alagesan: I am not able to answer the question specifically. All these things should be looked after by the Corporations themselves. The Corporations are constituted so that Government are not entangled in the day to day administration of these undertakings.

Sardar Iqbal Singh: The last Finance Commission had recommended that the State Transport Corporations should have a universal rule that provision should be made for depreciation fund, development fund and other funds before declaring net profit. Have Government taken any action in connection with this recommendation?

Shri Alagesan: As I said, the Corporations themselves have to look after these things. Whether they are uniformly following this practice or not, I am unable to say.

TOURISM

*1787. **Shri Sanganna:** Will the Minister of Transport be pleased to refer to the reply given to Unstarred Question No. 859 on the 21st December, 1955 and state:

(a) whether the Schemes for development of Tourism in Orissa have been finalised; and

(b) if not, the reasons thereof?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No, Sir.

(b) Schemes for the development of tourism in Orissa along with those in other States are being considered as part of the Second Five Year Plan for the development of tourism. The details of the Plan have not yet been finalised.

Shri Sanganna: May I know whether the construction of a road from Puri to Konarak and the development of the Chilka lake area will come under the scheme of tourism?

Shri Alagesan: As far as the road leading to Konarak from the place the hon. Member mentioned is concerned, we offered two-thirds aid, if

I remember aright, for the construction of that road, I think, some years back. The progress of the construction has not been as quick as we would like it to be. But I think the work is being carried on. We would like to provide something for the development of the Chilka lake area also.

Shri Sanganna: May I know whether the State Government has been asked to compile a list of tourist centres in Orissa?

Shri Alagesan: Yes, All those things are done. Proposals were received and they are under consideration between the Planning Commission and the Finance Ministry.

Shri Sarangadhar Das: May I know if the tender for the construction of the Puri-Konarak road has been given to any contractor yet? If not, why don't the Government of India take over that work and let the CPWD do it, as the latter are executing many other works in that State?

Shri Alagesan: My information is that it has been handed over to a contractor. The work is now being carried on. The State PWD is the agency through which we carry out work. There is no intention of sending the CPWD there to undertake the work.

RAILWAY POSTERS

*1788. **Shri Madiah Gowda:** Will the Minister of Railways be pleased to state:

(a) the number of different kinds of coloured posters published by the Railways so far?

(b) whether the posters are sent to Tourists offices and such other places for posting besides Railway Stations; and

(c) whether they are sent to the foreign countries to be made use of in their railway stations?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). A statement showing the information so far available is laid on the Table of the House. [See Appendix X, annexure No. 43.]